

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Hallmark Living Space Pvt Ltd

**MAIN PETITION NUMBER** : CP/577/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/365(CHE)/2023

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**ORDER**

None appears on behalf of the Applicant.

Respondent/Liquidator Mr. Dhanapal is present in person through video conferencing mode.

Ld. Liquidator seeks and is granted four weeks time to file reply. Permission granted.

Rejoinder, if any, be filed within ten days thereafter.

List the matter on **18.04.2023** for further hearing.

—Sd—

**[SAMEER KAKAR]  
MEMBER (TECHNICAL)**

MS

—Sd—

**[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT**